

NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
COURT No. 1

ITEM No. 121  
CP (IB) No. 8/CB/2024

Proceedings under Section 35(1)(n) R/w 60(5) IBC

IN THE MATTER OF:

Saradindu Jena

.....Applicant

V/S

Odisha Computer Application Centre (OCAC) & Anr.

....Respondent

Order delivered on 02/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)

Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicants

For the Respondent

ORDER

There is no presentation for both sides. Matter adjourned to 25.07.2024.



Balraj Joshi  
Member (Technical)



H.V. Subba Rao  
Member (Judicial)

Sibendra Naik (Steno)